

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 226
CP-136(ND)2012
EP-22/2020

IN THE MATTER OF:

Amassador Tours (India) Pvt. Ltd.

...

Applicant

Under Section: 397/398 Comp. Act.

Order delivered on 26.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For Decree Holder : Adv. Priyana Gupta proxy counsel for the decree holders

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is adjourned to 23.07.2024.

Sd/-
(COURT OFFICER)